TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI

Room No. 478,
4th Floor, Hotel Samrat,
Kautilya Marg, Chanakyapuri,
New Delhi – 110021

F.No.1/Judl. /Misc./TDSAT/2026

Dated: 11th November, 2026

NOTICE

It is hereby notified for the information of all concerned that in view of the holiday declared by the Hon'ble High Court of Delhi on account of Chhath Puja, Monday, the 16th November, 2026, has also been declared as a holiday for this Tribunal.

In lieu of the holiday on Monday, the 16th November, 2026, the Third Saturday, i.e., 21st November, 2026, has been declared as a working day and Court sitting day for this Tribunal.

The cases previously fixed for Monday, the 16th November, 2026, shall now be taken up on Tuesday, the 17th November, 2026, in addition to the cases already listed for that date.

Desk Officer

To:
1. The Telecom Lawyers' Association, TDSAT
2. The Registrar-cum-Principal Secretary, TDSAT
3. The Director, TDSAT
4. The Deputy Registrar, TDSAT
5. The PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. All Branches/Sections, TDSAT
7. Notice Board
8. TDSAT Website